

have been carried out and to-day we are supplying practically all the load requirements, namely, 610 megawatts a day.

With regard to the other question about losses, the DVC has got a number of sections; they have got the Irrigation section, the flood section and the power section. On the power side, they are making good progress and are making profits a out of that. It is only on the side of irrigation and flood that there are losses, and these have got to be adjusted with the various States.

SHRI B. P. MANDAL : I want to know from the Minister as to how the decrease in the production of power has affected the two States, West Bengal and Bihar, in the matter of supply. I mean the supply position.

DR. K. L. RAO : Today, the power position has improved, and we are meeting the full load requirements of both Bihar and West Bengal, and it is our desire to produce the maximum amount of power to meet all requirements.

श्री रामावतार शास्त्री : अध्यक्ष महोदय, डी० वी० सी० की खराबी की वजह से क्या यह बात सही है कि दक्षिण बिहार के जमशेदपुर रांची, धनबाह आदि जगहों में अक्सर बिजली दिन भर फेल रहती है जिसकी वजह से उद्योग-धन्धों में नुकसान होता है और आम लोगों की तकलीफ होती है ? अगर यह बात सही है तो उसको दुरुस्त करने के लिए आपने कौनसी कार्यवाही अब तक की है या आगे करने का विचार रखते हैं ?

DR. K. L. RAO : I am not aware of any big interruptions occurring for a long time. If there are any particular cases, I will take enquiries into that.

Installation of short range missiles at Nathu La and establishment of an underground defence complex by China.

*606. **SHRI YASHPAL SINGH** :
SHRI SHIV KUMAR SHASTRI :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Government of Sikkim has drawn the attention of the Indian authorities to the fact that China has installed short range missiles at Nathu La, the use of which can endanger the entire State;

(b) whether it is also a fact that China has constructed an underground defence complex; and

(c) if so, the counter measures taken by the Government of India ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDRA SINGH MEHRA) : (a) and (b). Government are aware of the construction of underground bunkers and store houses on the Chinese side of the border with Sikkim. Therefore it is not necessary for the Government of Sikkim to draw our attention.

(c) Necessary steps to safeguard our borders have been taken.

श्री यशपाल सिंह : सिक्किम की रक्षा का भार भी हमारे ऊपर है। चूंकि सिक्किम हमारा अंग है इसलिए मैं सरकार से यह जानना चाहता हूँ कि उसने उसी तरीके से भूमि रक्षा व्यूह का निर्माण किया है तथा प्रक्षेपणास्त्र लगाये हैं और अन्य आवश्यक हथियारों का जाल बिछाया है या नहीं बिछाया है या केवल वह उसूलों और अहिंसा से ही उसकी रक्षा करना चाहती है ?

प्रतिरक्षा मंत्री (श्री जगजीवन राम) : सिर्फ अहिंसा से ही हम इस मामले का मुकाबला नहीं करना चाहते। सुरक्षा के लिए हमारी ओर से क्या-क्या कार्यवाहियाँ की गई हैं उनको भी विस्तार से बताना मैं मुनासिब नहीं समझता हूँ।

अध्यक्ष महोदय : ठाकुर साहब को वहाँ खुद जाकर इंतज़ाम सम्हालना चाहिए।

श्री यशपाल सिंह : अध्यक्ष महोदय, मैं बिलकुल तैयार हूँ और अगर प्रतिरक्षा मंत्री इजाजत दें तो लाख काम छोड़ कर मोर्चा सम्हाल लूँ। एक सन्निय के नाते देश की रक्षा करना मेरा

सबसे प्रथम व पुनीत कर्तव्य है। केवल रक्षा करके ही हम इसे पूरा नहीं कर सकते हैं। हमें इन्नीशिएटिव लेना चाहिए और शत्रु पर हमें हमला करना चाहिए। केवल इसी तरह सोचने से कि दूसरा प्रक्षेपणस्त्र का इस्तेमाल करे और हम उससे बचाव करें, उसका जबाब दें, इतने भर से काम नहीं चलने वाला है, अपितु हमें पहल करनी चाहिए। जब तक हम फर्स्ट अटैक नहीं करेंगे तब तक हम कामयाब नहीं हो सकते। माननीय प्रतिरक्षा मन्त्री क्या पार्लियामेंट के सामने इस स्थिति को स्पष्ट करेंगे ?

श्री जगजीवन राम : इस पर पार्लियामेंट में बहुत दफे बहस हो चुकी है।

SHRI CHINTAMANI PANIGRAHI : It was said in reply that it was not necessary on the part of Sikkim to draw the attention of the Government of India to this matter. I do not know whether this sentence in the reply was necessary in that form, because it is a very sentimental thing. Even if really Sikkim draws our attention to it, there is no harm because we are all working together. The question was whether there is any knowledge about the installation of short range missiles and locations of the sites there. There has been no answer to that question.

MR. SPEAKER : Did you see the written statement ?

SHRI CHINTAMANI PANIGRAHI : It is not there. He only said that underground bunkers and store houses are there. I want to know whether it has been brought to the notice of Government that really China has set up underground missiles.

MR. SPEAKER : It would have been much better if you had seen the statement laid on the Table of the House.

SHRI CHINTAMANI PANIGRAHI : I take utmost care when I put any question. It is not there.

MR. SPEAKER : In reply to a question by the first member, the minister said, it is laid

on the Table of the House. When the first member accepted it, I thought it was there.

SHRI NARENDRA SINGH MAHIDA : There is no statement laid on the Table of the House.

SHRI CHINTAMANI PANIGRAHI : Most humbly I would like to know from the hon. Minister.....(Interruption)

MR. SPEAKER : Will the Minister reply to what he says ? Are you repeating the first reply ?

SHRI JAGJIWAN RAM : He has not finished the question.

SHRI CHINTAMANI PANIGRAHI : What is the knowledge of the Government of India or of the Defence Ministry with regard to the installation of short range missiles near the Sikkim border; is that information with the Government of India or not ?

MR. SPEAKER : I asked him, "Is he repeating the first reply or is he prepared to answer it again ?"

SHRI JAGJIWAN RAM : It will be repetition of the first reply.

AN HON. MEMBER : How can it be so.

SHRI JAGJIWAN RAM : It can be: I will explain it.

Firstly, he took objection to our saying that the Sikkim Government need not have pointed it out. We knew it and, therefore, it was not necessary for the Sikkim Government to point it out. It is a statement of fact.

So far as the activities of the Chinese across the border are concerned, we have kept the House informed from time to time. Whatever information comes to our notice, we have been placing it before the House. The Chinese are quite active across the border. They are constructing roads, having bankers, underground preparations, raising walls and things like that. It is possible that in some of these things they may be installing guns and short range missiles.

DR. D. S. RAJU : Will he enlighten us on the range of the missiles, whether they can be guided or not and whether they are likely to be or are actually tipped with atom bombs ?

SHRI JAGJIWAN RAM : It is too difficult to say but it is not a secret, as is appearing in the newspapers, that China is preparing for medium range ballistic missiles. It is also preparing for inter-continental ballistic missiles. It is in the air and we are listening to that. Also, sometimes it appears in the papers.....(Interruption)

SHRI SAMAR GUHA : You have no military intelligence. You are getting it from the newspapers and the AIR, USA, Soviet Russia.....(Interruption)

SHRI JAGJIWAN RAM : I am saying that these things are known to everybody. They are preparing for medium range and inter-continental missiles. Therefore, I am not giving anything new to the House. The House is aware of the fact.

SHRI S. KUNDU : It is good that the Minister has said that he has kept this House informed from time to time. But when he replied to the specific question he said that may be, China was installing short range missiles. The question was whether China was installing short range missiles. In the interest of the country will he take Parliament into confidence and tell us whether it is a fact; why he is hiding it from the country, and that China has already installed short range missiles just on the border ?

SHRI JAGJIWAN RAM : I have said that the possibility of that cannot be ruled out.

SHRI R. BARUA : From paper reports it is found that China is preparing to test their inter-continental ballistic missiles across India. How far is the Government of India aware of this ?

MR. SPEAKER : That is what he mentioned just now.

DR. RAM SUBHAG SINGH : The

Minister has admitted that there might be short-range missiles installed; he has also said that there are the medium range missiles and inter-continental and ballistic missiles. All this has appeared in the newspapers. In the circumstances, may I know what are the preparations that are going to be made for the defence of this country to meet the challenge of China ?

SHRI JAGJIWAN RAM : On this, again, there has been a discussion in the House and it has been explained that the defence in these matters lies only in traditional method and conventional anti-measures. So far as these ballistic missiles are concerned, uptil now something like anti-measures to these missiles have not been evolved. So, it is very difficult to say what anti-measures there can be, except strengthening our borders with conventional methods and with modern and sophisticated weapons. So far as ballistic missiles are concerned, there is no anti-measure as such for them.

DR. RAM SUBHAG SINGH : What are the defence preparations you are going to have to meet it ?

SHRI JAGJIWAN RAM : As I have said we have to make preparations to strengthen the security measures on our borders.

श्री हुकम चन्द कछवाय : इस सदन में जब जब सवाल पूछा गया सरकार की ओर से एक ही उत्तर आया कि हम चीन का मुकाबला करने के लिये तैयार हैं। चीन लगातार अपनी तैयारी करता आ रहा है।

अध्यक्ष महोदय : आप सवाल पूछिये, बहस क्यों करते हैं ?

श्री हुकम चन्द कछवाय : चीन ने अनेक क्षेत्रों में तैयारी की है और अच्छे शस्त्र मंगाये हैं, जो हमारे पास नहीं हैं। हम दूसरे देशों के भरोसे बैठे हैं। हम रूस, अमरीका और दूसरे राष्ट्रों के भरोसे बैठे हुए हैं। आज हमको इस बात का सन्देह है कि आज हमारी सीमाओं की रक्षा का भार एक ऐसे मन्त्री के ऊपर थाया है

जो पिछले 20 वर्षों से लगातार मन्त्रिमण्डल में रहे हैं और उनका स्वभाव भूलने का है।

अध्यक्ष महोदय : अब आप सवाल कीजिये।

श्री हुकम चन्द कछवाय : आप घण्टी क्यों बजाते हैं ?

अध्यक्ष महोदय : आप ऐसी बात मत कहिये। यह मुझको पसन्द नहीं है। मैं कह रहा हूँ कि आप सवाल कीजिये और आप मेरे साथ इस तरह का व्यवहार करते हैं। आप एक मिनट में खत्म कीजिये।

श्री हुकम चन्द कछवाय : लोगों के मन में इस प्रकार का सन्देह बढ़ता जा रहा है कि हमारी सुरक्षा का भार जिस मन्त्री पर है उनकी भूलने की आदत पड़ गई है। पिछले नौ सालों से वह इनकम टैक्स देना भूल गये। अगर वह लड़ना भूल जायेंगे तो देश का क्या होगा। अगर देश पर आक्रमण होगा तो क्या वह यह कह कर पीछे हट जायेंगे कि हम लड़ना भूल गये ? इसलिए जो उनका भूलने का स्वभाव है उसको देखते हुए क्या वह इसका विश्वास दिलायेंगे कि वह लड़ना भूलेंगे नहीं ?

अध्यक्ष महोदय : यह कोई सवाल नहीं है।

श्री हुकम चन्द कछवाय : मेरे सवाल का मंजो महोदय जवाब दें।

श्री अगजीवन राम : मैं जवाब दे सकता हूँ। लेकिन भद्रता के सवाल का जवाब दे सकता हूँ। अशिष्टता का उत्तर नहीं देना चाहता।

Costa Rica's Objection to Dr. Teja's Arrest

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*607. SHRI D. N. PATODIA :
SHRI JAI SINGH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Costa Rican Government have objected to the arrest of Dr. Teja on the ground that the latter was travelling on a Diplomatic Passport issued by Costa Rica; and

(b) whether this new development is causing difficulty to secure extradition of Dr. Teja ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir. Government has come across reports to this effect.

(b) The case for Dr. Teja's extradition to India is now pending before a British court and is, therefore, *sub judice*. Government of India are taking all steps for securing Dr. Teja's extradition.

SHRI D. N. PATODIA : Dr. Teja was arrested about a month back and, according to reports that we receive, the extradition proceedings are likely to start only next month because of two reasons, namely, the legal formalities have not been completed and, secondly the clearance from the British Government has not been obtained so far. May I know from the hon. Minister what were the formalities which were not completed and what were the reasons for which the clearance was not obtained ? By what time positively the extradition proceedings are likely to be started ?

SHRI SURENDRA PAL SINGH : Dr. Teja's extradition is being sought under the Fugitive offenders Act of U. K. of 1967. Under that Act, the Secretary of State for Foreign Affairs has to give the clearance to the magistrate and, unless and until the clearance is given, the magistrate cannot start the extradition proceedings. The magistrate is waiting for the orders from the Secretary of State. As far as other formalities are concerned which concern the Government of India, they have been fulfilled. All documents have been sent to London. Our men are there and they are looking after the case. As far as we are concerned, every precaution has been taken.